



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat
Srinagar/Jammu
Notification

Srinagar, the 02th September, 2019

SRO 520 In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, and in supersession of Notification SRO 437 dated 16th October, 2017 the Government hereby appoint Col Sandeep Singh to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within the local limits of Jammu Cantonment.

By Order of the Government of Jammu and Kashmir.

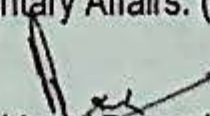
Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

No LD(P)79/19- Cantonment

Dated :- 02 - 09- 2019

Copy to the :-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu
3. Registrar General, J&K High Court, Srinagar
4. Deputy Commissioner, Jammu..
5. Col. Sandeep Singh, Station Headquarters Jammu cantt. This is reference to your letter No 82/CATMJ dated 30-07-2019.
6. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
7. SRO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)


Assistant Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs

